

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.621
IB-429/ND/2022
IA/724/2024 & IA/740/2024

IN THE MATTER OF:

M/s. Achiever Infratech Pvt. Ltd

...PETITIONER

Vs.

M/s. Banyantree Infradevelopers Pvt. Ltd

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Liquidator :Mr. Abhishek Parmar, Adv

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is adjourned to **10.05.2024**.

Sd/-
(Court Officer)